

High Court of Jammu and Kashmir at Srinagar.

To,

Reminder-I

The Principal D&S Judges,

APR -

No: 35 383-404/AC Dated: 5/9/2018

Sub:- Preparation of Budget Estimate for the year 2019-20 and Revised Estimate for the year 2018-19.


Sir,

On the subject captioned above. In this regard, I am to inform you that vide this Registry's letter No. 31443-64/AC dated 7-8-2018, you were requested to direct the all concerned presiding Officers of the Subordinate Courts falling under your jurisdiction for preparation of Budget for the year 2019-20 and R.E.2018-19 on the prescribed formats and thereafter same may be forwarded to this Registry duly consolidated within a period of 20 days, so that same could be examined, compiled and consolidated further at the High Court level. But till date this Registry have not received any Budget Estimate for the year 2019-20 and R.E.2018-19. The Deptt. of Law Justice and PA, Civil Sectt. Srinagar has directed to submit the B.E and R.E by or before 10th of Sept. 2018 positively.

You are therefore requested to furnish the B.E and R.E. of all the Courts falling under your jurisdiction to this Registry by or before 7th of Sept. 2018 positively .

Treat the matter as MOST URGENT.

Yours faithfully,


Deputy Registrar(Accts) 5/9/18